



Government of India
Ministry of Commerce and Industry
Department of Commerce

DIRECTORATE GENERAL OF FOREIGN TRADE
(DES - II SECTION)

MINUTES OF THE NORMS COMMITTEE- II

MEETING No. NC/2/MEET/Jul/202223/9

DATED: 10/08/2022

Please Note

- I. For information of exporters, Norms Committee - II handles all cases pertaining to fixation/ratification of norms for Export Products falling under ITC (HS) Chapter 72 to 76, 78 to 80, 85 .Communications in respect of cases/pertaining to NC- II may be sent to email address: nc2.dgft@nic.in
- II. The Norms Committee has taken decision only with respect to technical aspect/wastage norms. While redeeming the applications, RAs should check that the applicant has fulfilled all requirements as prescribed in policy/procedure including those in Policy Circulars issued from time to time or any other provisions under FTP/HBP for EODC.
- III. Wherever the Committee has fixed Norms, the concerned RA may ensure that AA is issued on the wastages/consumption as ratified by the Committee or as per wastages claimed in the application, whichever is less.

Meeting No. NC/2/MEET/Jul/202223/9 dated 10/08/2022 of Norms Committee - II for the year 2022-23 was held on 10/08/2022 under the Chairmanship of Akash Taneja, Additional DGFT to consider the following applications for ratification of norms in respect of advance authorizations under Duty Exemption Scheme (Chapter-4) of Foreign Trade Policy 2015-20.

The following members were present in the meeting:-

S.No.	Name and Designation of Representatives	Department
1	Shri S. K. Jain, D.O.	DPIIT
2	Shri R.K. Jaiswal, D.O.	DHI
3	Shri Shaish Kumar, Consultant (TEC-1)	Technical Consultant, DGFT
4	Shri V.C. Agarwal, Consultant (TEC-3)	Technical Consultant, DGFT
5	Shri S. K. Bhatnagar, Consultant (SKB)	Technical Consultant, DGFT

In Attendance:

Sl. No.	Name & designation	Department
1	Shri Santosh Kumar Dubey, Dy. DGFT	DGFT

2	Smt. Smitha Viju, FTDO	DGFT
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Case Details and Decision(s):

Case No.	1 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	GANGES INTERNATIONALE PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM REVIW00002219AM23
RA File Number	042404000147 AM21
Licence No and Date	NA
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	2 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	CARCLO TECHNICAL PLASTICS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00000345AM23
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	3 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	OLECTRA GREENTECH LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM REVIW00001088AM23
RA File Number	NA
Licence No and Date	NA
Norms Committee Decision:	

The Committee considered the case as per agenda and noted that a letter, seeking details of case, has been sent to the applicant & RA, concerned on 22.07.2022. However, no reply/information has been received as yet. Therefore, the Committee decided to **send a reminder** letter to the applicant & RA, concerned for furnishing the requisite information.

The case stands deferred.

Case No.	4 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	TRAFOMEC INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM REVIW00237937AM22
RA File Number	072404000216 AM13
Licence No and Date	0710090674/11/09/2012
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	5 / NC/2/MEET/Jul/202223/9
Case Status	Case Rejected
Party Name	BILCARE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM REVIW00000240AM23
RA File Number	318304000001 AM15
Licence No and Date	3110063479/11/04/2014
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 08.06.2022 followed by reminders on 23.06.2022 & 19.07.2022 were issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Therefore, the Committee decided to reject the case with direction to applicant to pay custom duty & applicable interest for EODC. RA concerned may take suitable consequential action accordingly.	

Case No.	6 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	AMC COOKWARE (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM REVIW00000879AM23
RA File Number	072404000002 AM15
Licence No and Date	0710104026/12/05/2014
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	7 / NC/2/MEET/Jul/202223/9
Case Status	Case Rejected
Party Name	JINDAL SAW LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM REVIW00276697AM22
RA File Number	052304000509 AM15
Licence No and Date	0510393185/13/02/2015
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that initially, the case was ratified in M. No. 10/81 dated 25.08 2015 as per written comments of DPIIT vide U.O.No. 12/101/2015-TSW/39 dated 08.09.2015. The case was also considered in M. No. 11/81dated 04.09.2019 and the ad-hoc norms were revised as per written comment given by Consultant (TEC-3). Further, the applicant vide letter dated 11.12.2019 had again requested for revision of ratified norms and the case was rejected in the meeting No. 22/81 dated 19.02.2020 on the ground that there was no merit to consider the case as norms were recommended as per Study Group Report. However, the applicant has again requested for reviewing the ad-hoc norms. The matter was deliberated in the meeting and after due deliberation, the Committee noted that there is no merit in the review application and norms were fixed as per study group report and therefore, decided to reject the applicant's request of revision of ad-hoc norms and to maintain the status quo. The case stands rejected.	

Case No.	8 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	HONDA INDIA POWER PRODUCTS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM REVIW00001014AM23
RA File Number	052304000527 AM15
Licence No and Date	0510393567/13/03/2015
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	9 / NC/2/MEET/Jul/202223/9
Case Status	Case Rejected
Party Name	JINDAL SAW LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM REVIW00277488AM22
RA File Number	052304000053 AM16
Licence No and Date	0510394385/29/05/2015
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that the case was approved in Meeting No. 14/81 dated 20.10.2015 as per written comments of DPIIT vide U. O. No.: 12/115/2015-TSW/72 dated 28.10.2015. The applicant vide letter dated 29.05.2019 requested to re-fix the ad-hoc norms and the applicant's request of revision of ad-hoc norms was rejected in Meeting No. 14/81 dated 16.10.2019. Further, the Committee noted that the applicant had again requested to review the ad-hoc norms and the Committee in Meeting No. 22/81 dated 19.02.2020 had decided not to reopen the case keeping in view of NC decision of Meeting No. 14/81 dated 16.10.2019. The matter was deliberated in the meeting and after due deliberation, the Committee noted that there is no merit in the review application and decided to reject the applicant's request of revision of ad-hoc norms and to maintain the status quo. The case stands rejected.	

Case No.	10 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred

Party Name	WAGO PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM REVIW00000949AM23
RA File Number	052404000275 AM17
Licence No and Date	0510399673/09/09/2016
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	11 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	BILCARE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM REVIW00000045AM23
RA File Number	318304000099 AM17
Licence No and Date	3110066383/25/10/2016
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	12 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	TRAFOMEC INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	018105001065AM19
RA File Number	072404000329 AM17
Licence No and Date	0710110958/12/01/2017
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	13 / NC/2/MEET/Jul/202223/9
Case Status	Case Approved
Party Name	ELECTRO FIBRES
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM REVIW00293014AM22
RA File Number	072404000348 AM17
Licence No and Date	0710110983/18/01/2017
Norms Committee Decision: The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of Consultant (TEC-1) received via email dated 08.08.2022 as under: 1. The quantity of import items at Sl. No. 1 to 8 may be allowed as 1.10Kgs/kg content in the export product. Note: The items of export should be as per application. RA concerned may take suitable consequential action accordingly.	

Case No.	14 / NC/2/MEET/Jul/202223/9
Case Status	Case Rejected
Party Name	AMC COOKWARE (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM REVIW00134937AM22
RA File Number	072404000009 AM18
Licence No and Date	0710111423/19/04/2017
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 21.06.2022 followed by reminders on 06.07.2022 & 21.07.2022 were issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Therefore, the Committee decided to reject the case with direction to applicant to pay custom duty & applicable interest for EODC. RA concerned may take suitable consequential action accordingly.	

Case No.	15 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	TRAFOMECA INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	018105001080AM19
RA File Number	072404000296 AM18
Licence No and Date	0710112727/23/01/2018
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	16 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	SATURN INDUSTRIES
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM REVIW00002225AM23
RA File Number	072404000141 AM19
Licence No and Date	0710113806/03/09/2018
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that the case pertains to NC-VI. Therefore, the Committee decided to transfer the case to NC-VI Section.	
The case stands deferred.	

Case No.	17 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	TRAFOMECA INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM REVIW00271204AM22
RA File Number	072404000260 AM19
Licence No and Date	0710114552/14/02/2019

Norms Committee Decision:

Case deferred for comments of TE.

Case No.	18 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	SHIVAM IRON & STEEL COMPANY LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM REVIW00000077AM23
RA File Number	022404000190 AM19
Licence No and Date	0210209059/20/03/2019

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments of the TE:

1. Copy of application (ANF - 4A) & information as per appendix- 4E.
2. The firm's representation for review of NC decision.
3. Copy of Certificate of Analysis (CoA) of item of import & export.

The case stands deferred.

Case No.	19 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	U K B ELECTRONICS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	018105000203AM20
RA File Number	052404000272 AM20
Licence No and Date	0510411476/09/08/2019

Norms Committee Decision:

The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments of the TE:

1. The complete set of application (ANF-4A).

The case stands deferred.

Case No.	20 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	WELSPUN CORP LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM REVIW00002106AM23
RA File Number	018105000238 AM20
Licence No and Date	3410045427/09/09/2019
Norms Committee Decision: The Committee considered the case as per agenda and decided to refer the case to concerned TE for examination & comments. The case stands deferred.	

Case No.	21 / NC/2/MEET/Jul/202223/9
Case Status	Case Approved
Party Name	STERLITE POWER TRANSMISSION LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	018105000272AM20
RA File Number	039504000618 AM20
Licence No and Date	0310832137/10/10/2019
Norms Committee Decision: The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of Consultant (TEC-3) given vide email dated 05.08.2022 as under: 1. The quantity of import item at Sl. No. 1 (Aluminium Ingot/Billet) may be allowed as 1.01Kgs/Kg content in the export product. 2. The quantity of import item at Sl. No. 2 may be allowed as 1.01Kgs/Kg content in the export products at Sl. No. 1 to 4, 6, 9, 11 & 12. 3. The quantity of import item at Sl. No. 3 (Zinc Ingot) may be allowed as 4% of weight of steel to be galvanized in the export products at Sl. No. 1 to 4, 6, 9, 11 & 12. 4. The quantity of import item at Sl. No. 4 may be allowed as applied for and value restricted to 1% of fob value of the export product at Sl. No. 1 to 4, 6 & 7. Note: Grade of steel to be imported will be the same as used in the export product.	

RA concerned may take suitable consequential action accordingly.

Case No.	22 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	SHIVAM IRON & STEEL COMPANY LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	018105000280AM20
RA File Number	022404000099 AM20
Licence No and Date	0210209475/14/10/2019
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments of the TE: 1. Copy of application (ANF - 4A) & information as per appendix- 4E. 2. The firm's representation for review of NC decision. 3. Copy of Certificate of Analysis (CoA) of item of import & export. The case stands deferred.	

Case No.	23 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	RAJ METAL INDUSTRIES
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	018105000363AM20
RA File Number	022404000143 AM20
Licence No and Date	0210209635/20/12/2019
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	24 / NC/2/MEET/Jul/202223/9
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Case Status	Case Deferred
Party Name	TOSHIBA TRANSMISSION & DISTRIBUTION SYSTEMS (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	018105000716AM21
RA File Number	092404000501 AM20
Licence No and Date	0910068356/09/01/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	25 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	USHA INDUSTRIAL CORPORATI ON
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	018105000410AM20
RA File Number	082404000333 AM20
Licence No and Date	0810147053/21/01/2020
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that the applicant's reply has been received on DGFT Portal. Therefore, the Committee decided to refer the applicant's reply to concerned TE for examination & comments.	
The case stands deferred.	

Case No.	26 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	SHIVALIK BIMETAL CONTROLS LTD
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	018105000423AM20
RA File Number	052404000692 AM20
Licence No and Date	0510413469/29/01/2020
Norms Committee Decision:	

The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments of the TE:

1. Copy of application (ANF-4A)&information as per appendix- 4E.
2. Copy of firm's letter dated 21.11.2020 in response to deficiency letter.

The case stands deferred.

Case No.	27 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	VON ROLL (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	018105000425AM20
RA File Number	072404000258 AM20
Licence No and Date	0710116093/04/02/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that the applicant's reply has been received on DGFT Portal. Therefore, the Committee decided to refer the applicant's reply to concerned TE for examination & comments. The case stands deferred.	

Case No.	28 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	WAAREE ENERGIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM REVIW00001024AM23
RA File Number	522404000074 AM20
Licence No and Date	5210043347/28/02/2020
Norms Committee Decision: Case deferred for comments of TE. The TE has requested to send physical file of the case having copy of application to examine the case.	

Case No.	29 / NC/2/MEET/Jul/202223/9
Case Status	Case Rejected
Party Name	C L GUPTA EXPORTS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00001018AM23
RA File Number	NA
Licence No and Date	0510414182/15/05/2020
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was rejected in the NC meeting dated 11.03.2022 due to non-submission of reply of deficiency letter. Further, the Committee noted that the applicant has not filed the review application in the proper format and not followed the due procedure on DGFT portal. Therefore, the Committee decided to reject the case on the ground that the applicant has not followed the due procedure while filing review application on DGFT's IT Portal and to inform the applicant through email also. The case stands rejected.	

Case No.	30 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	018105000536AM21
RA File Number	039504000059 AM21
Licence No and Date	0310836231/15/05/2020
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments of the TE: 1. Specific name of polymers of ethylene. 2. Catalogue of import item at Sl. No. 4. The case stands deferred.	

Case No.	31 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	018105000537AM21
RA File Number	039504000050 AM21
Licence No and Date	0310836232/15/05/2020
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments of the TE: 1. Specific name of polymers of ethylene. 2. Catalogue of import item at Sl. No. 4. The case stands deferred.	

Case No.	32 / NC/2/MEET/Jul/202223/9
Case Status	Case Rejected
Party Name	C L GUPTA EXPORTS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00001017AM23
RA File Number	NA
Licence No and Date	0510414181/15/05/2020
Norms Committee Decision: The Committee considered the case as per the agenda and noted that the case was rejected in the NC meeting dated 11.03.2022 due to non-submission of reply of deficiency letter. Further, the Committee noted that the applicant has not filed the review application in the proper format and not followed the due procedure on DGFT portal. Therefore, the Committee decided to reject the case on the ground that the applicant has not followed the due procedure while filing review application on DGFT's IT Portal and to inform the applicant through email also. The case stands rejected.	

Case No.	33 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	GOLDI SOLAR PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	018105000555AM21
RA File Number	522104000017 AM21
Licence No and Date	5210043404/28/05/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that the applicant's reply has been received on DGFT Portal. Therefore, the Committee decided to refer the applicant's reply to concerned TE for examination & comments. The case stands deferred.	

Case No.	34 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	WINOMECHANIC PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	018105000564AM21
RA File Number	042404000026 AM21
Licence No and Date	0410166794/02/06/2020
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	35 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	VON ROLL (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	018105000565AM21

RA File Number	072404000056 AM21
Licence No and Date	0710116545/03/06/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that the applicant's reply has been received on DGFT Portal. Therefore, the Committee decided to refer the applicant's reply to concerned TE for examination & comments. The case stands deferred.	

Case No.	36 / NC/2/MEET/Jul/202223/9
Case Status	Case Approved
Party Name	ICON POWER SOLUTIONS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM REVIW00000401AM23
RA File Number	052304000041 AM21
Licence No and Date	0510414336/05/06/2020
Norms Committee Decision: The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of MeitY received via email dated 18.01.2021 as under: 1. The quantity of import items may be allowed on net to net basis with nil wastage. RA concerned may take suitable consequential action accordingly.	

Case No.	37 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	RAJ METAL INDUSTRIES
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	018105000574AM21
RA File Number	022404000018 AM21
Licence No and Date	0210209908/08/06/2020
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	38 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	SUMRIDHI ALUMINIUM PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM REVIW00000873AM23
RA File Number	052404000101 AM21
Licence No and Date	0510414397/15/06/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	39 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	ICE STEEL 1 PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	018105000609AM21
RA File Number	042404000020 AM21
Licence No and Date	0410166845/25/06/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	40 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	ICE STEEL 1 PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	018105000610AM21
RA File Number	042404000021 AM21

Licence No and Date	0410166846/25/06/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	41 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	A-1 FENCE PRODUCTS COMPANY PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	018105000626AM21
RA File Number	039404000197 AM21
Licence No and Date	0310837058/07/07/2020
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 08.08.2022 was issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.	

Case No.	42 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	AXORA RESOURCES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	018105000644AM21
RA File Number	022404000046 AM21
Licence No and Date	0210209991/21/07/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	43 / NC/2/MEET/Jul/202223/9
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Case Status	Case Deferred
Party Name	ASEEM TECHNOLOGIES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	018105000669AM21
RA File Number	562404000013 AM21
Licence No and Date	5610005913/30/07/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	44 / NC/2/MEET/Jul/202223/9
Case Status	Case Approved
Party Name	WINOMECHANIC PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	018105000665AM21
RA File Number	042404000053 AM21
Licence No and Date	0410166929/30/07/2020
Norms Committee Decision:	
The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of Consultant (TEC-3) given via email dated 10.08.2022 as under: 1. The quantity of import items at Sl. No. 1 to 14 & 16 to 19 may be allowed on net to net basis as per GN-4. 2. The quantity of import item at Sl. No. 15 may be allowed on net to net basis. Note: 1. Specification/part numbers will be as per reply letter dated 31.05.2022. 2. Spare, if any, may be allowed as per Spare Policy. RA concerned may take suitable consequential action accordingly.	

Case No.	45 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	LASER POWER & INFRA PRIVATE LIMITED
Meeting Number	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022

and Date	
HQ File Number	018105000688AM21
RA File Number	022404000057 AM21
Licence No and Date	0210210037/13/08/2020
Norms Committee Decision: The Committee considered the case as per the agenda and the TE, Consultant (TEC-3) has requested to send the applicant's reply to deficiency letter of DPIIT for examination of the case. Therefore, the Committee decided to send the same to the TE for examination of the case. The case stands deferred.	

Case No.	46 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	APL METALS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	018105000720AM21
RA File Number	022404000063 AM21
Licence No and Date	0210210068/28/08/2020
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	47 / NC/2/MEET/Jul/202223/9
Case Status	Case Approved
Party Name	WINOMECHANIC PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	018105000728AM21
RA File Number	042404000084 AM21
Licence No and Date	0410167028/03/09/2020
Norms Committee Decision: The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of Consultant (TEC-3) given via email dated 10.08.2022 as under:	

1. The words “**Weight = 18379 Kgs**” may be added in the description of export item at Sl. No. 1.
2. The quantity of import items at Sl. No. 1 may be allowed **as 1 number as per GN-4** and the words “**Weight = 10005Kgs**” may be added in the description of import item.
3. The quantity of import items at Sl. No. 2 to 4 & 6 to 8 may be allowed as per GN-4.
4. The quantity of import item at Sl. No. 5 may be allowed on net to net basis and the words “**Weight = 3.36Kgs**” may be added in the description of import item.

RA concerned may take suitable consequential action accordingly.

Case No.	48 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	ICON POWER SOLUTIONS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM REVIW00000402AM23
RA File Number	052304000170 AM21
Licence No and Date	0510415183/11/09/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	49 / NC/2/MEET/Jul/202223/9
Case Status	Case Rejected
Party Name	MAHARASHTRA SEAMLESS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	018105000746AM21
RA File Number	052404000285 AM21
Licence No and Date	0510415230/16/09/2020
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 21.04.2022 was issued to the applicant for providing certain information. Further, in this regard, final reminder letter was issued to the applicant on 15.06.2022 for furnishing the requisite information. However, the applicant has still not furnished the requisite reply/information. Therefore, the Committee decided to reject the case with direction to applicant to pay custom duty & applicable interest for EODC. RA concerned may take suitable consequential action accordingly.	

Case No.	50 / NC/2/MEET/Jul/202223/9
Case Status	Case Rejected
Party Name	MAHARASHTRA SEAMLESS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	018105000747AM21
RA File Number	052404000284 AM21
Licence No and Date	0510415231/16/09/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 21.04.2022 was issued to the applicant for providing certain information. Further, in this regard, final reminder letter was issued to the applicant on 15.06.2022 for furnishing the requisite information. However, the applicant has still not furnished the requisite reply/information. Therefore, the Committee decided to reject the case with direction to applicant to pay custom duty & applicable interest for EODC. RA concerned may take suitable consequential action accordingly.	

Case No.	51 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	STEEL AIIDS ENTERPRISE PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM REVIW00000078AM23
RA File Number	039504000387 AM21
Licence No and Date	0310838455/24/09/2020
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments of the TE: 1. Copy of application (ANF - 4A) & information as per appendix- 4E. 2. Copy of firm's letter in response to deficiency letter. 3. Copy of representation against rejection. The case stands deferred.	

Case No.	52 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	NICO EXTRUSIONS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM REVIW00001152AM23
RA File Number	039504001229 AM20
Licence No and Date	0310838703/05/10/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	53 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	AXORA RESOURCES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	018105000784AM21
RA File Number	022404000089 AM21
Licence No and Date	0210210142/06/10/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	54 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	U K B ELECTRONICS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	018105000786AM21
RA File Number	052404000337 AM21
Licence No and Date	0510415441/08/10/2020
Norms Committee Decision:	

The Committee considered the case as per agenda and noted that Consultant (TEC-1) has given comments for import items at Sl. No. 1, 2 & 3. Further, the case was discussed in the meeting and the Committee decided to refer the case to Consultant (TEC-3) for comments on rest of the import items.

The case stands deferred.

Case No.	55 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	WAAREE ENERGIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM REVIW00001023AM23
RA File Number	522404000055 AM21
Licence No and Date	5210043564/15/10/2020
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments of the TE:	
1. Copy of application (ANF - 4A) & information as per appendix- 4E. 2. Copy of earlier decision of NC. 3. Copy of representation against earlier decision.	
The case stands deferred.	

Case No.	56 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	SHREENATHJI INDUSTRIES
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	018105000795AM21
RA File Number	242404000056 AM21
Licence No and Date	2410043288/19/10/2020
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that the applicant's reply has been received on DGFT Portal. Therefore, the Committee decided to refer the applicant's reply to concerned TE for	

examination & comments.

The case stands deferred.

Case No.	57 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	JINDAL SAW LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	018105000805AM21
RA File Number	052304000250 AM21
Licence No and Date	0510415613/23/10/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	58 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	TOSHIBA TRANSMISSION & DISTRIBUTION SYSTEMS (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	018105000828AM21
RA File Number	092404000446 AM21
Licence No and Date	0910069442/04/11/2020
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments of the TE:	
1. Copy of application (ANF - 4A) along with all the relevant documents.	
The case stands deferred.	

Case No.	59 / NC/2/MEET/Jul/202223/9
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Case Status	Case Deferred
Party Name	WELSPUN CORP LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	018105000835AM21
RA File Number	342404000215 AM21
Licence No and Date	3410046519/05/11/2020
Norms Committee Decision: The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments of the TE: 1. Type of weld used to manufacture pipe. 2. Surface area of pipe to be coated. 3. Thickness of each layer of coating as per purchase order. The case stands deferred.	

Case No.	60 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	MAYFAIR INTERNATIONAL
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	018105000831AM21
RA File Number	039504000503 AM21
Licence No and Date	0310839387/06/11/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that the applicant informed through DGFT BO Portal that the subject AA Number has not been utilized by them as the export order got cancelled. Further, the applicant stated that they have applied for cancellation and closure of subject AA to RA, Mumbai. Therefore, the Committee decided to ask to furnish the surrender/cancellation letter from the applicant & RA, Mumbai. The case stands deferred.	

Case No.	61 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	ZOBELE INDIA PRIVATE LIMITED

Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	018105000843AM21
RA File Number	039504000493 AM21
Licence No and Date	0310839468/10/11/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	62 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	GUJARAT INFRAPIRES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	018105000844AM21
RA File Number	342404000216 AM21
Licence No and Date	3410046534/10/11/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	63 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	MAYFAIR INTERNATIONAL
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	018105000845AM21
RA File Number	039504000514 AM21
Licence No and Date	0310839475/11/11/2020
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments of the TE: 1. Specific item of export with size & type in number & weight. 2. Sheet layout diagram of the material indicating the wastage during blanking for each type & size of export product.	

3. The export weight is 330440Kg while import weight is only 56000Kg. Please clarify.
4. Details of indigenous inputs, if any.

The case stands deferred.

Case No.	64 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	JAIN RECYCLING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	018105000848AM21
RA File Number	042404000123 AM21
Licence No and Date	0410167269/11/11/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	65 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	STERLITE POWER TRANSMISSION LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	018105000855AM21
RA File Number	039504000506 AM21
Licence No and Date	0310839528/12/11/2020
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments of the TE:	
1. Import items as mentioned in application(ANF-4A) & applendix-4E do not match. Please clarify. 2. Weight of export product. 3. The export product at Sl. No. 13 & import item at Sl. No. 4 are the same. Please give manufacturing activity in it. 4. Calculations for quantity of import items at Sl. No. 7 & 8 with grade of alloy.	

The case stands deferred.

Case No.	66 / NC/2/MEET/Jul/202223/9
Case Status	Case Rejected
Party Name	ANAND SEAMLESS TUBES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00035494AM21
RA File Number	08AA04003723 AM21
Licence No and Date	0811000041/10/12/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 09.06.2022 followed by reminders on 24.09.2022 & 09.07.2022 were issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Therefore, the Committee decided to reject the case with direction to applicant to pay custom duty & applicable interest for EODC. RA concerned may take suitable consequential action accordingly.	

Case No.	67 / NC/2/MEET/Jul/202223/9
Case Status	Case Rejected
Party Name	HINDUSTAN PRESSINGS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00035916AM21
RA File Number	31AA04003930 AM21
Licence No and Date	3111000017/10/12/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 08.06.2022 followed by reminders on 23.06.2022 & 08.07.2022 were issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Therefore, the Committee decided to reject the case with direction to applicant to pay custom duty & applicable interest for EODC. RA concerned may take suitable consequential action accordingly.	

Case No.	68 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	TECHNO SPRINGS INDIA PVT LTD
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00038979AM21
RA File Number	05AA04018946 AM21
Licence No and Date	0511000186/15/12/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	69 / NC/2/MEET/Jul/202223/9
Case Status	Case Approved
Party Name	POLYCAB INDIA LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00039571AM21
RA File Number	03AA04011814 AM21
Licence No and Date	0311000173/16/12/2020
Norms Committee Decision:	
The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of Consultant (TEC-3) given vide email dated 07.08.2022 as under: 1. The quantity of import item (Aluminium Trihydrate Fire Retardant (ATH OL104LEO)) may be allowed as net plus 5% wastage. 2. The quantity of import item (Antioxidant) may be allowed as net plus 5% wastage. 3. The quantity of import item (Copper Cathode) may be allowed as net plus 1% wastage. 4. The quantity of import item (Ethylene Vinyl Acetate) may be allowed as net plus 5% wastage. 5. The quantity of import item (Ethylene Acrylic Ester Co Polymer) may be allowed as net plus 5% wastage. 6. The quantity of import item (Grafted Copolymer) may be allowed as net plus 5% wastage. 7. The quantity of import item (Magnesium Hydroxide (Ecopiren 3.5 NP)) may be allowed as net plus 5% wastage. 8. The quantity of import item (Polyolefin Elastomer (Engage 7256)) may be allowed as net plus 5% wastage. 9. The quantity of import item (Male Connector) may be allowed on net to net basis as per GN-4. 10. The quantity of import item (Female Connector) may be allowed on net to net basis as per GN-4.	

11. The quantity of import item (**Cordstrap Woven Lashing Cordlash 200 (40mm)**) may be allowed as per packing policy.
12. The quantity of import item (**Wooden Cable Drum**) may be allowed as per packing policy.

Note: Size & weight of export items as given in the application may be incorporated in the discription of export items.

RA concerned may take suitable consequential action accordingly.

Case No.	70 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	WAAREE ENERGIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM REVIW00001050AM23
RA File Number	52AA04004561 AM21
Licence No and Date	5211000045/18/12/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	71 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	UNIVERSAL FLEXIBLES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00043876AM21
RA File Number	07AA04006097 AM21
Licence No and Date	0711000098/21/12/2020
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	72 / NC/2/MEET/Jul/202223/9
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Case Status	Case Deferred
Party Name	MICAPLY
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00044930AM21
RA File Number	56AA04001264 AM21
Licence No and Date	5611000015/22/12/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 08.08.2022 was issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.	

Case No.	73 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	NAMO ALLOYS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00045744AM21
RA File Number	05AA04020219 AM21
Licence No and Date	0511000401/23/12/2020
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	74 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	HINDALCO INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00046984AM21
RA File Number	02AA04006425 AM21
Licence No and Date	0211000087/24/12/2020
Norms Committee Decision:	

The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments of the TE:

1. Copy of application (ANF - 4A) & information as per appendix- 4E.

The case stands deferred.

Case No.	75 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	MAYFAIR INTERNATIONAL
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00048138AM21
RA File Number	03AA04013987 AM21
Licence No and Date	0311000308/28/12/2020
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments of the TE:	
1. Specific item of export with size & type in number & weight. 2. Sheet layout diagram of the material indicating the wastage during blanking for each type & size of export product. 3. Details of indigenous inputs, if any.	
The case stands deferred.	

Case No.	76 / NC/2/MEET/Jul/202223/9
Case Status	Case Approved
Party Name	POLYCAB INDIA LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00048537AM21
RA File Number	03AA04014677 AM21
Licence No and Date	0311000402/28/12/2020
Norms Committee Decision:	
The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments	

of Consultant (TEC-3) given vide email dated 09.08.2022 as under:

1. The quantity of import item (**Aluminium Ingot**) may be allowed as **net plus 1% wastage**.
2. The quantity of import item (**Aluminium Trihydrate Fire Retardant (ATH OL104LEO)**) may be allowed as net plus 5% wastage.
3. The quantity of import item (**Antioxidant**) may be allowed as net plus 5% wastage.
4. The quantity of import item (**Copper Cathode**) may be allowed as net plus 1% wastage.
5. The quantity of import item (**Ethylene Vinyl Acetate**) may be allowed as net plus 5% wastage.
6. The quantity of import item (**Ethylene Acrylic Ester Co Polymer**) may be allowed as net plus 5% wastage.
7. The quantity of import item (**Grafted Copolymer**) may be allowed as net plus 5% wastage.
8. The quantity of import item (**Low Density Polyethylene (LDPE)**) may be allowed as net plus 5% wastage.
9. The quantity of import item (**Magnesium Hydroxide (Ecopiren 3.5 NP)**) may be allowed as net plus 5% wastage.
10. The quantity of import item (**Nylon Compound**) may be allowed as net plus 5% wastage.
11. The quantity of import item (**Polyolefin Elastomer (Engage 7256)**) may be allowed as net plus 5% wastage.
12. The quantity of import item (**PVC Compound**) may be allowed as net plus 5% wastage.
13. The quantity of import item (**Tert Butyl Cumyl Peroxide**) may be allowed as net plus 5% wastage.
14. The quantity of import item (**Vinyltrimethoxysilane**) may be allowed as net plus 5% wastage.
15. The quantity of import item (**Steel Wire Rod**) may be allowed as net plus 2% wastage.
16. The quantity of import item (**Zinc Ingot**) may be allowed as 4% of weight of steel to be galvanised.
17. The quantity of import item (**Cordstrap Woven Lashing Cordlash 200 (40mm)**) may be allowed as per packing policy.
18. The quantity of import item (**Wooden Cable Drum**) may be allowed as per packing policy.

Note:

1. **Grade of steel to match in import & export item.**
2. **Size & weight of export items as given in the application may be incorporated in the discription of export items.**

RA concerned may take suitable consequential action accordingly.

Case No.	77 / NC/2/MEET/Jul/202223/9
Case Status	Case Rejected
Party Name	SHERA METAL PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00049669AM21

RA File Number	13AA04004783 AM21
Licence No and Date	1311000064/29/12/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 10.06.2022 followed by reminders on 02.07.2022 & 17.07.2022 were issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Therefore, the Committee decided to reject the case with direction to applicant to pay custom duty & applicable interest for EODC. RA concerned may take suitable consequential action accordingly.	

Case No.	78 / NC/2/MEET/Jul/202223/9
Case Status	Case Rejected
Party Name	JLC ELECTROMET PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00050864AM21
RA File Number	13AA04004802 AM21
Licence No and Date	1311000067/30/12/2020
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 10.06.2022 followed by reminders on 02.07.2022 & 17.07.2022 were issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Therefore, the Committee decided to reject the case with direction to applicant to pay custom duty & applicable interest for EODC. RA concerned may take suitable consequential action accordingly.	

Case No.	79 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	KING METAL WORKS
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00051294AM21
RA File Number	03AA04014365 AM21
Licence No and Date	0311000564/31/12/2020

Norms Committee Decision:

The Committee considered the case as per agenda and noted that the applicant's reply has been received on DGFT Portal. Therefore, the Committee decided to refer the applicant's reply to concerned TE for examination & comments.

The case stands deferred.

Case No.	80 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	GODREJ AND BOYCE MANUFACTURING COMPANY LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00052208AM21
RA File Number	03AA04014021 AM21
Licence No and Date	0311000356/01/01/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	81 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00053775AM21
RA File Number	03AA04012072 AM21
Licence No and Date	0311000623/04/01/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that Consultant (TEC-3) has given comments for import item at Sl. No. 1. Further, the case was discussed in the meeting and the Committee decided to refer the case to Consultant (TEC-1) for comments on rest of the import items.	
The case stands deferred.	

Case No.	82 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	VESTAS WIND TECHNOLOGY INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00054365AM21
RA File Number	04AA04005069 AM21
Licence No and Date	0411000128/04/01/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	83 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	WELSPUN CORP LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00059610AM21
RA File Number	03AA04015189 AM21
Licence No and Date	0311000602/11/01/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments of the TE:	
1. Type of weld used to manufacture pipe. 2. Surface area of pipe to be coated. 3. Thickness of each layer of coating as per purchase order.	
The case stands deferred.	

Case No.	84 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	STERLITE POWER TRANSMISSION LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022

HQ File Number	HQRNORM APPLY 00059819AM21
RA File Number	03AA04015765 AM21
Licence No and Date	0311000710/11/01/2021
Norms Committee Decision: The Committee considered the case as per agenda and decided to refer the case to concerned TE for examination & comments as per advice of Consultant (SKB). The case stands deferred.	

Case No.	85 / NC/2/MEET/Jul/202223/9
Case Status	Case Rejected
Party Name	SHREENATHJI INDUSTRIES
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00061663AM21
RA File Number	24AA04003217 AM21
Licence No and Date	2411000134/13/01/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 09.06.2022 followed by reminders on 24.06.2022 & 19.07.2022 were issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Therefore, the Committee decided to reject the case with direction to applicant to pay custom duty & applicable interest for EODC. RA concerned may take suitable consequential action accordingly.	

Case No.	86 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	PLANSEE INDIA HIGH PERFORMANCE MATERIALS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00061739AM21
RA File Number	07AA04007135 AM21
Licence No and Date	0711000289/13/01/2021
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	87 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	PLANSEE INDIA HIGH PERFORMANCE MATERIALS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00062005AM21
RA File Number	07AA04007157 AM21
Licence No and Date	0711000301/13/01/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	88 / NC/2/MEET/Jul/202223/9
Case Status	Case Approved
Party Name	JINDAL SAW LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00062083AM21
RA File Number	05AA04021419 AM21
Licence No and Date	0511000707/13/01/2021
Norms Committee Decision:	
The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of Consultant (TEC-3) given via email dated 09.08.2022 as under: 1. The description & quantity of import item at Sl. No. 1 may be allowed as per Sl. No. 1 of SION C-593. 2. The total quantity of import items at Sl. No. 2 & 3 (Welding Wire) may be allowed as 4.20Kg/MT. 3. The quantity of import items at SL. No. 4 to 7 may be allowed as applied for and value restricted upto 2 % of fob value. 4. The quantity of import items at Sl. No. 8 (Relevant adhesive) may be allowed as 70.958 MT. 5. The quantity of import items at Sl. No. 9 (HDPE) may be allowed as 1402.707 MT. Note: Grade & thickness of steel to match in import & export items.	

RA concerned may take suitable consequential action accordingly.

Case No.	89 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	KEI INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00065090AM21
RA File Number	05AA04024214 AM21
Licence No and Date	0511000813/18/01/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	90 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	TPI COMPOSITES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00065869AM21
RA File Number	04AA04005657 AM21
Licence No and Date	0411000204/19/01/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	91 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	TPI COMPOSITES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00065985AM21
RA File Number	04AA04005663 AM21

Licence No and Date	0411000205/19/01/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	92 / NC/2/MEET/Jul/202223/9
Case Status	Case Approved
Party Name	RAM RATNA WIRES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00067802AM21
RA File Number	03AA04019985 AM21
Licence No and Date	0311001178/21/01/2021

Norms Committee Decision:

The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of Consultant (TEC-3) given via email dated 09.08.2022 as under:

ITCHS Code	Export Item	Export Quantity	Sl. No.	ITCHS Code	Import Item	Recommended Quantity
85441110	Enamelled Copper Strips (Net Content of Copper-24563 Kgs)	25000 Kgs	1	74081190	Copper Wire Rod	Net + 1 % wastage
			2	32089041	Insulating Varnishes	As per SION C-206

RA concerned may take suitable consequential action accordingly.

Case No.	93 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	TECHNO TRAK ENGINEERS
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00067834AM21
RA File Number	31AA04005515 AM21
Licence No and	3111000109/21/01/2021

Date	
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	94 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	BHARAT WIRE ROPES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00067167AM21
RA File Number	03AA04015312 AM21
Licence No and Date	0311000624/21/01/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	95 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00069627AM21
RA File Number	03AA04012296 AM21
Licence No and Date	0311000963/25/01/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that Consultant (TEC-3) has given comments for import items at Sl. No. 1 & 2. Further, the case was discussed in the meeting and the Committee decided to refer the case to Consultant (TEC-1) for comments on rest of the import items. The case stands deferred.	

Case No.	96 / NC/2/MEET/Jul/202223/9
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Case Status	Case Deferred
Party Name	RAM RATNA WIRES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00070094AM21
RA File Number	03AA04020035 AM21
Licence No and Date	0311001215/25/01/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	97 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00070848AM21
RA File Number	03AA04018289 AM21
Licence No and Date	0311001031/27/01/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments of the TE: 1. Copy of complete set of application (ANF-4A). 2. Information as per Appendix-4E. 3. Cross Sectional Diagram of export product with calculation of raw material requirement and the weight of the Cable in Kg. per Km. Copy of relevant National/International Standard/buyer's data sheet may also be furnished. The case stands deferred.	

Case No.	98 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	LASER POWER & INFRA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00072020AM21

RA File Number	02AA04007730 AM21
Licence No and Date	0211000217/28/01/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	99 / NC/2/MEET/Jul/202223/9
Case Status	Case Rejected
Party Name	VON ROLL (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00072954AM21
RA File Number	07AA04007652 AM21
Licence No and Date	0711000394/29/01/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 09.06.2022 followed by reminders on 24.06.2022 & 19.07.2022 were issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Therefore, the Committee decided to reject the case with direction to applicant to pay custom duty & applicable interest for EODC. RA concerned may take suitable consequential action accordingly.	

Case No.	100 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	PLANSEE INDIA HIGH PERFORMANCE MATERIALS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00074635AM21
RA File Number	07AA04007913 AM21
Licence No and Date	0711000400/01/02/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	101 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	WAAREE ENERGIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM REVIW00001051AM23
RA File Number	52AA04006312 AM21
Licence No and Date	5211000239/01/02/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	102 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	DYNAMIC CABLES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00074343AM21
RA File Number	13AA04005670 AM21
Licence No and Date	1311000134/01/02/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	103 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	NUCON AEROSPACE PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00075890AM21
RA File Number	09AA04004073 AM21
Licence No and Date	0911000249/03/02/2021
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	104 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	SUPREME VISION INFOSYSTEMS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00077618AM21
RA File Number	04AA04006225 AM21
Licence No and Date	0411000303/05/02/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	105 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	POLYCAB INDIA LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00079257AM21
RA File Number	03AA04022223 AM21
Licence No and Date	0311001509/08/02/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	106 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	PROSE TECHNOLOGIES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00081196AM21

RA File Number	05AA04029980 AM21
Licence No and Date	0511001209/10/02/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	107 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	BHAGYANAGAR COPPER PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00081202AM21
RA File Number	09AA04003620 AM21
Licence No and Date	0911000291/10/02/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	108 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	ACG PHARMAPACK PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00081438AM21
RA File Number	03AA04022175 AM21
Licence No and Date	0311001521/11/02/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 08.08.2022 was issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.	

Case No.	109 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	PONDY OXIDES AND CHEMICALS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00081505AM21
RA File Number	042104000450 AM21
Licence No and Date	0411000329/11/02/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	110 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	J M W INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00083074AM21
RA File Number	05AA04030461 AM21
Licence No and Date	0511001268/12/02/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	111 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	UNIVERSAL CABLES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00084255AM21
RA File Number	56AA04001819 AM21
Licence No and Date	5611000115/15/02/2021
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	112 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	JAIN RESOURCE RECYCLING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00084905AM21
RA File Number	04AA04005668 AM21
Licence No and Date	0411000267/16/02/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	113 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	JAIN RESOURCE RECYCLING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00084906AM21
RA File Number	04AA04006570 AM21
Licence No and Date	0411000320/16/02/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	114 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	SANSEGA INDUSTRIES LLP
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00085757AM21
RA File Number	04AA04006831 AM21

Licence No and Date	0411000346/17/02/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	115 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	SHRI SABHARI SMELTERS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00086024AM21
RA File Number	04AA04005277 AM21
Licence No and Date	0411000149/17/02/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	116 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	SHIVALIK BIMETAL CONTROLS LTD
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00089841AM21
RA File Number	05AA04032789 AM21
Licence No and Date	0511001370/23/02/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	117 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	CONSOLIDATED COIN COMPANY PRIVATE LIMITED

Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00091459AM21
RA File Number	05AA04035008 AM21
Licence No and Date	0511001421/24/02/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	118 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	LASER POWER & INFRA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00091325AM21
RA File Number	02AA04009721 AM21
Licence No and Date	0211000338/24/02/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	119 / NC/2/MEET/Jul/202223/9
Case Status	Case Rejected
Party Name	SHERA METAL PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00091973AM21
RA File Number	13AA04006894 AM21
Licence No and Date	1311000194/25/02/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 10.06.2022 followed by reminders on 02.07.2022 & 17.07.2022 were issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Therefore, the Committee decided to reject the case with direction to applicant to pay custom duty & applicable interest for EODC.	

RA concerned may take suitable consequential action accordingly.

Case No.	120 / NC/2/MEET/Jul/202223/9
Case Status	Case Rejected
Party Name	SHERA METAL PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00091976AM21
RA File Number	13AA04006893 AM21
Licence No and Date	1311000193/25/02/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 10.06.2022 followed by reminders on 02.07.2022 & 17.07.2022 were issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Therefore, the Committee decided to reject the case with direction to applicant to pay custom duty & applicable interest for EODC. RA concerned may take suitable consequential action accordingly.	

Case No.	121 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	PONDY OXIDES AND CHEMICALS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00093017AM21
RA File Number	04AA04005542 AM21
Licence No and Date	0411000296/26/02/2021
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	122 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred

Party Name	WAAREE ENERGIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM REVIW00001054AM23
RA File Number	52AA04007440 AM21
Licence No and Date	5211000386/26/02/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	123 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	KHK PRESSINGS AND FORGING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00094794AM21
RA File Number	56AA04002443 AM21
Licence No and Date	5611000151/01/03/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	124 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	WAAREE ENERGIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM REVIW00001056AM23
RA File Number	52AA04008579 AM21
Licence No and Date	5211000532/24/03/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	125 / NC/2/MEET/Jul/202223/9
Case Status	Case Rejected
Party Name	ACG PHARMAPACK PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00114390AM21
RA File Number	03AA04030362 AM21
Licence No and Date	0311002609/26/03/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 17.06.2022 was issued to the applicant for providing certain information. Further, in this regard, final reminder letter was issued to the applicant on 04.07.2022. However, the applicant has still not furnished the requisite reply/information. Therefore, the Committee decided to reject the case with direction to applicant to pay custom duty & applicable interest for EODC. RA concerned may take suitable consequential action accordingly.	

Case No.	126 / NC/2/MEET/Jul/202223/9
Case Status	Case Rejected
Party Name	UNIVERSAL CABLES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00114847AM21
RA File Number	56AA04002837 AM21
Licence No and Date	5611000221/26/03/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 23.06.2022 followed by reminders on 08.07.2022 & 23.07.2022 were issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Therefore, the Committee decided to reject the case with direction to applicant to pay custom duty & applicable interest for EODC. RA concerned may take suitable consequential action accordingly.	

Case No.	127 / NC/2/MEET/Jul/202223/9
Case Status	Case Rejected
Party Name	MICAPLY
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00116938AM21
RA File Number	56AA04002898 AM21
Licence No and Date	5611000223/30/03/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 08.04.2022 followed by reminders on 23.04.2022, 08.05.2022, 02.06.2022, 02.07.2022 & 17.07.2022 were issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Therefore, the Committee decided to reject the case with direction to applicant to pay custom duty & applicable interest for EODC. RA concerned may take suitable consequential action accordingly.	

Case No.	128 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	JAIN RESOURCE RECYCLING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00117496AM21
RA File Number	04AA04008613 AM21
Licence No and Date	0411000566/31/03/2021
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	129 / NC/2/MEET/Jul/202223/9
Case Status	Case Rejected
Party Name	GARG ASSOCIATES PRIVATE LIMITED
Meeting Number	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022

and Date	
HQ File Number	HQRNORM APPLY 00004886AM22
RA File Number	05AA04035988 AM21
Licence No and Date	0511002094/06/04/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 08.04.2022 followed by reminders on 23.04.2022, 08.05.2022, 02.06.2022, 02.07.2022 & 17.07.2022 were issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Therefore, the Committee decided to reject the case with direction to applicant to pay custom duty & applicable interest for EODC. RA concerned may take suitable consequential action accordingly.	

Case No.	130 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	SELP INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00103142AM22
RA File Number	03AA04012394 AM22
Licence No and Date	0311004147/30/05/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	131 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	P.K.STEEL AND METAL WORKS
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00151042AM22
RA File Number	05AA04064265 AM22
Licence No and Date	0511003923/30/07/2021
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	132 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	ELECTRO COPPER & ALLOYS MFG . CO
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00152698AM22
RA File Number	02AA04017663 AM22
Licence No and Date	0211001021/03/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	133 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	SINGHAL METALLOYS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00153349AM22
RA File Number	05AA04067325 AM22
Licence No and Date	0511003977/03/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	134 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	ELCON ALLOYS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00153919AM22

RA File Number	05AA04062578 AM22
Licence No and Date	0511003984/04/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	135 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	BHAGYANAGAR COPPER PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00153929AM22
RA File Number	09AA04007727 AM22
Licence No and Date	0911001312/04/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	136 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	SAMYAK METALS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00154858AM22
RA File Number	05AA04064722 AM22
Licence No and Date	0511004021/05/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	137 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred

Party Name	SANSEGA INDUSTRIES LLP
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00155483AM22
RA File Number	04AA04020292 AM22
Licence No and Date	0411001258/06/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	138 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	DIAMOND ENGINEERING (CHENNAI) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00155629AM22
RA File Number	04AA04016525 AM22
Licence No and Date	0411001259/06/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	139 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	SIECHEM TECHNOLOGIES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00155669AM22
RA File Number	04AA04015969 AM22
Licence No and Date	0411001267/06/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

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Case No.	140 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	PONDY OXIDES AND CHEMICALS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00155747AM22
RA File Number	04AA04019002 AM22
Licence No and Date	0411001277/06/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	141 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	DIACH CHEMICALS & PIGMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00157419AM22
RA File Number	02AA04018401 AM22
Licence No and Date	0211001051/09/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	142 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	MEH INDIA OVERSEAS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00158238AM22
RA File Number	05AA04068040 AM22

Licence No and Date	0511004068/09/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	143 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	SINGHAL METALLOYS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00158556AM22
RA File Number	05AA04068063 AM22
Licence No and Date	0511004071/10/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	144 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	VON ROLL (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00158792AM22
RA File Number	07AA04020435 AM22
Licence No and Date	0711001686/10/08/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that the applicant's reply has been received on DGFT Portal. Therefore, the Committee decided to refer the applicant's reply to concerned TE for examination & comments. The case stands deferred.	

Case No.	145 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	NAMO ALLOYS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00159676AM22
RA File Number	05AA04069327 AM22
Licence No and Date	0511004097/11/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	146 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	VESTAS WIND TECHNOLOGY INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00160816AM22
RA File Number	04AA04020820 AM22
Licence No and Date	0411001307/12/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	147 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00161424AM22

RA File Number	03AA04034821 AM22
Licence No and Date	0311006131/13/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	148 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	R T JAIN AND COMPANY
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00162200AM22
RA File Number	03AA04062104 AM22
Licence No and Date	0311006151/13/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	149 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	MEHTA TUBES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00162224AM22
RA File Number	03AA04051215 AM22
Licence No and Date	0311006153/13/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	150 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	SALZER ELECTRONICS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00163987AM22
RA File Number	32AA04016918 AM22
Licence No and Date	3211001450/16/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	151 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	SAMYAK METALS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00164582AM22
RA File Number	05AA04070935 AM22
Licence No and Date	0511004156/17/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	152 / NC/2/MEET/Jul/202223/9
Case Status	Case Rejected
Party Name	PARAS LAMINATES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00165493AM22
RA File Number	05AA04070713 AM22
Licence No and Date	0511004185/18/08/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 28.04.2022 was	

issued to the applicant for providing certain information. Further, in this regard, final reminder letter was issued to the applicant on 10.06.2022. However, the applicant has still not furnished the requisite reply/information. Therefore, the Committee decided to reject the case with direction to applicant to pay custom duty & applicable interest for EODC.

RA concerned may take suitable consequential action accordingly.

Case No.	153 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	FERRA AEROSPACE PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00165651AM22
RA File Number	07AA04004889 AM22
Licence No and Date	0711001737/18/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	154 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	SIECHEM TECHNOLOGIES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00165757AM22
RA File Number	04AA04022066 AM22
Licence No and Date	0411001336/18/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	155 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	SINGHAL METALLOYS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00165307AM22
RA File Number	05AA04070749 AM22
Licence No and Date	0511004169/18/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	156 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	ICON POWER SOLUTIONS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00166642AM22
RA File Number	05AA04071487 AM22
Licence No and Date	0511004235/19/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	157 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00168201AM22
RA File Number	03AA04057783 AM22
Licence No and Date	0311006324/23/08/2021
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	158 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	SUPREME VISION INFOSYSTEMS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00168270AM22
RA File Number	04AA04022203 AM22
Licence No and Date	0411001349/23/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	159 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	SALZER ELECTRONICS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00168712AM22
RA File Number	32AA04017271 AM22
Licence No and Date	3211001479/23/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	160 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred

Party Name	PRIYANKA (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00168915AM22
RA File Number	05AA04071680 AM22
Licence No and Date	0511004253/23/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	161 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	BHAGYANAGAR COPPER PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00169668AM22
RA File Number	09AA04010134 AM22
Licence No and Date	0911001414/24/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	162 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00169781AM22
RA File Number	34AA04006705 AM22
Licence No and Date	3411001000/24/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

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Case No.	163 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00169783AM22
RA File Number	34AA04006658 AM22
Licence No and Date	3411001001/24/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	164 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	VIMAL PETROTHIN PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00170071AM22
RA File Number	05AA04069034 AM22
Licence No and Date	0511004303/25/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	165 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	LEONI CABLE SOLUTIONS (INDIA) PRIVATE LIMITED
Meeting Number	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022

and Date	
HQ File Number	HQRNORM APPLY 00170417AM22
RA File Number	31AA04025665 AM22
Licence No and Date	3111000546/25/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	166 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	SINGHAL METALLOYS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00171365AM22
RA File Number	05AA04072812 AM22
Licence No and Date	0511004336/26/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	167 / NC/2/MEET/Jul/202223/9
Case Status	Case Rejected
Party Name	PARAMJYOTI MOVERS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00171417AM22
RA File Number	06AA04005983 AM22
Licence No and Date	0611000670/26/08/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 10.06.2022 followed by reminders on 02.07.2022 & 17.07.2022 were issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Therefore, the Committee decided to reject the case with direction to applicant to pay custom duty & applicable interest for EODC. RA concerned may take suitable consequential action accordingly.	

Case No.	168 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	PONDY OXIDES AND CHEMICALS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00172341AM22
RA File Number	04AA04022634 AM22
Licence No and Date	0411001376/27/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	169 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	BHAGYANAGAR COPPER PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00172347AM22
RA File Number	09AA04010782 AM22
Licence No and Date	0911001435/27/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	170 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	UPR ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022

HQ File Number	HQRNORM APPLY 00172358AM22
RA File Number	03AA04068850 AM22
Licence No and Date	0311006506/27/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	171 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	LORBAX INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00172450AM22
RA File Number	05AA04072432 AM22
Licence No and Date	0511004377/27/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	172 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	RATNAVEER METALS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00172253AM22
RA File Number	34AA04006783 AM22
Licence No and Date	3411001033/27/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	173 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	UNIVERSAL CABLES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00173912AM22
RA File Number	56AA04003995 AM22
Licence No and Date	5611000467/31/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	174 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	UNIVERSAL CABLES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00173913AM22
RA File Number	56AA04004297 AM22
Licence No and Date	5611000468/31/08/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	175 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	UNIVERSAL CABLES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00173914AM22
RA File Number	56AA04001249 AM22
Licence No and	5611000470/31/08/2021

Date	
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	176 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	UPR ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00174278AM22
RA File Number	03AA04068897 AM22
Licence No and Date	0311006584/31/08/2021
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	177 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	STERLITE TECHNOLOGIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00174580AM22
RA File Number	03AA04071162 AM22
Licence No and Date	0311006601/01/09/2021
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	178 / NC/2/MEET/Jul/202223/9
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Case Status	Case Deferred
Party Name	JAYANITA EXPORTS PRIVATE LTD.
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00175801AM22
RA File Number	05AA04072941 AM22
Licence No and Date	0511004449/02/09/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted that the case pertains to NC-V. Therefore, the Committee decided to transfer the case to NC-V Section. The case stands deferred.	

Case No.	179 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	RATNAVEER METALS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00175818AM22
RA File Number	34AA04006850 AM22
Licence No and Date	3411001055/02/09/2021
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	180 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	TRASCCON INTERCONNECTION SYSTEMS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00176276AM22
RA File Number	07AA04024946 AM22
Licence No and Date	0711001833/03/09/2021

Norms Committee Decision:

Case deferred for comments of TE.

Case No.	181 / NC/2/MEET/Jul/202223/9
Case Status	Case Rejected
Party Name	VON ROLL (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00176293AM22
RA File Number	07AA04025937 AM22
Licence No and Date	0711001837/03/09/2021
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 10.06.2022 followed by reminders on 02.07.2022 & 17.07.2022 were issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Therefore, the Committee decided to reject the case with direction to applicant to pay custom duty & applicable interest for EODC. RA concerned may take suitable consequential action accordingly.	

Case No.	182 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	ARJAN IMPEX PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00176489AM22
RA File Number	05AA04075374 AM22
Licence No and Date	0511004512/03/09/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	183 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	UNIVERSAL CABLES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00176513AM22
RA File Number	56AA04004034 AM22
Licence No and Date	5611000484/03/09/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	184 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	ESWARI GLOBAL METAL INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00177795AM22
RA File Number	07AA04024869 AM22
Licence No and Date	0711001859/06/09/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	185 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	SAMVARDHANA MOTHERSON INTERNATIONAL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00184785AM22
RA File Number	05AA04082160 AM22
Licence No and Date	0511004767/15/09/2021
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	186 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	R.K. TEXPARTS
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00184787AM22
RA File Number	24AA04010291 AM22
Licence No and Date	2411000877/15/09/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	187 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	C L GUPTA EXPORTS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00188725AM22
RA File Number	05AA04083423 AM22
Licence No and Date	0511004825/20/09/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	188 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	HI TECH STAINLESS WORLD
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00203359AM22
RA File Number	03AA040108219 AM22

Licence No and Date	0311007489/05/10/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	189 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	EFD INDUCTION PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00206747AM22
RA File Number	07AA04035954 AM22
Licence No and Date	0711002113/08/10/2021
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	190 / NC/2/MEET/Jul/202223/9
Case Status	Case Approved
Party Name	SIECHEM TECHNOLOGIES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00254113AM22
RA File Number	04AA04035434 AM22
Licence No and Date	0411001811/16/11/2021
Norms Committee Decision:	
The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of DPIIT vide U. O. No. P-47011/136/2019-TSW dated 26.07.2022 received via email dated 26.07.2022 as under: 1. Taking clue from Engineering Tables – 4 & 5, quantities of import items at Sl. No. 1 to 9 (8mm Continuous Cast Copper Rod) may be allowed as applied for i.e. 119.87Kgs., 191.79Kgs., 239.74Kgs, 399.56Kgs, 279.69Kgs, 599.34Kgs, 799.12Kgs, 899.01Kgs & 1198.68Kgs respectively. RA concerned may take suitable consequential action accordingly.	

Case No.	191 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	DIAMOND ENGINEERING (CHENNAI) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00263458AM22
RA File Number	04AA04035750 AM22
Licence No and Date	0411001872/24/11/2021
Norms Committee Decision: The Committee considered the case as per agenda and noted the comments of DPIIT vide U. O. No. P-47011/119/2019-TSW dated 17.05.2022. The matter was deliberated in the meeting and after due deliberation, the Committee decided to send back the comments to DPIIT for re-examination of the case. The case stands deferred.	

Case No.	192 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	HI TECH STAINLESS WORLD
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00264070AM22
RA File Number	03AA040123930 AM22
Licence No and Date	0311008824/24/11/2021
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	193 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	SHRI SABHARI SMELTERS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM REVIW00002097AM23

RA File Number	04AX04000148 AM22
Licence No and Date	0411002479/25/01/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	194 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	RPK INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00338931AM22
RA File Number	31AX04000055 AM22
Licence No and Date	3111000939/01/02/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	195 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	C L GUPTA EXPORTS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00338932AM22
RA File Number	05AX04000634 AM22
Licence No and Date	0511008470/01/02/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	196 / NC/2/MEET/Jul/202223/9
Case Status	Case Rejected
Party Name	TPI COMPOSITES INDIA PRIVATE LIMITED

Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00339145AM22
RA File Number	04AX04000178 AM22
Licence No and Date	0411002542/01/02/2022
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 10.06.2022 followed by reminders on 02.07.2022 & 17.07.2022 were issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Therefore, the Committee decided to reject the case with direction to applicant to pay custom duty & applicable interest for EODC. RA concerned may take suitable consequential action accordingly.	

Case No.	197 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	CROWN HARDWARE
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00340560AM22
RA File Number	06AX04000073 AM22
Licence No and Date	0611001123/02/02/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	198 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	ELECTRO COPPER & ALLOYS MFG . CO
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00340594AM22
RA File Number	02AX04000123 AM22
Licence No and Date	0211001914/02/02/2022
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	199 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	B.P. WIRE INDUSTRY
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00339830AM22
RA File Number	06AX04000078 AM22
Licence No and Date	0611001121/02/02/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	200 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	B.P. WIRE INDUSTRY
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00339841AM22
RA File Number	06AX04000079 AM22
Licence No and Date	0611001117/02/02/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	201 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	DIAMOND ENGINEERING (CHENNAI) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00340154AM22
RA File Number	04AX04000167 AM22

Licence No and Date	0411002550/02/02/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	202 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	EASTMAN AUTO & POWER LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00340228AM22
RA File Number	05AX04000733 AM22
Licence No and Date	0511008501/02/02/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	203 / NC/2/MEET/Jul/202223/9
Case Status	Case Rejected
Party Name	JAIN RECYCLING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00340557AM22
RA File Number	04AX04000177 AM22
Licence No and Date	0411002556/02/02/2022
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 10.06.2022 followed by reminders on 02.07.2022 & 17.07.2022 were issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Therefore, the Committee decided to reject the case with direction to applicant to pay custom duty & applicable interest for EODC. RA concerned may take suitable consequential action accordingly.	

Case No.	204 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	EFD INDUCTION PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00341318AM22
RA File Number	07AX04000329 AM22
Licence No and Date	0711003134/03/02/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	205 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	OASIS CONNECTIVITY PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00341629AM22
RA File Number	05AX04000780 AM22
Licence No and Date	0511008547/03/02/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	206 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	ELECTRO COPPER & ALLOYS MFG . CO
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022

HQ File Number	HQRNORM APPLY 00342484AM22
RA File Number	02AX04000124 AM22
Licence No and Date	0211001919/03/02/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	207 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	ELECTRO COPPER & ALLOYS MFG . CO
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00343640AM22
RA File Number	02AX04000130 AM22
Licence No and Date	0211001924/04/02/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	208 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	JAIN RESOURCE RECYCLING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00343727AM22
RA File Number	04AX04000180 AM22
Licence No and Date	0411002585/04/02/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	209 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	CONSOLIDATED COIN COMPANY PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00346179AM22
RA File Number	05AX04000817 AM22
Licence No and Date	0511008655/07/02/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	210 / NC/2/MEET/Jul/202223/9
Case Status	Case Rejected
Party Name	TPI COMPOSITES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00346186AM22
RA File Number	04AX04000179 AM22
Licence No and Date	0411002596/07/02/2022
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 10.06.2022 followed by reminders on 02.07.2022 & 17.07.2022 were issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Therefore, the Committee decided to reject the case with direction to applicant to pay custom duty & applicable interest for EODC. RA concerned may take suitable consequential action accordingly.	

Case No.	211 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred

Party Name	CONSOLIDATED COIN COMPANY PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00346187AM22
RA File Number	05AX04000872 AM22
Licence No and Date	0511008656/07/02/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	212 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	KARAMTARA ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00345886AM22
RA File Number	03AX04000879 AM22
Licence No and Date	0311011166/07/02/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	213 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	FABEX STEEL STRUCTURES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00347486AM22
RA File Number	09AX04000165 AM22
Licence No and Date	0911002484/08/02/2022
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	214 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00347588AM22
RA File Number	34AX04000231 AM22
Licence No and Date	3411001780/08/02/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	215 / NC/2/MEET/Jul/202223/9
Case Status	Case Rejected
Party Name	TRASCCON INTERCONNECTION SYSTEMS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00000008AM23
RA File Number	07AX04000445 AM22
Licence No and Date	0711003573/01/04/2022
Norms Committee Decision:	
The Committee considered the case as per agenda and noted that a deficiency letter dated 10.06.2022 followed by reminders on 02.07.2022 & 17.07.2022 were issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Therefore, the Committee decided to reject the case with direction to applicant to pay custom duty & applicable interest for EODC. RA concerned may take suitable consequential action accordingly.	

Case No.	216 / NC/2/MEET/Jul/202223/9
Case Status	Case Rejected
Party Name	VON ROLL (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00000009AM23
RA File Number	07AX04000564 AM22
Licence No and Date	0711003574/01/04/2022
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 15.06.2022 followed by reminders on 02.07.2022 & 17.07.2022 were issued to the applicant for providing complete information. However, the applicant has still not furnished the requisite reply/information. Therefore, the Committee decided to reject the case with direction to applicant to pay custom duty & applicable interest for EODC. RA concerned may take suitable consequential action accordingly.	

Case No.	217 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	SPECIAL CABLES PVT LTD
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00000017AM23
RA File Number	05AX04001535 AM22
Licence No and Date	0511011542/01/04/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	218 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	UPR ENGINEERING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00000049AM23
RA File Number	03AX04002108 AM22
Licence No and Date	0311013581/04/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	219 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	PONDY OXIDES AND CHEMICALS LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00000051AM23
RA File Number	04AX04000410 AM22
Licence No and Date	0411003027/04/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	220 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	AUSA MEDICAL DEVICES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00000069AM23
RA File Number	07AX04000608 AM22

Licence No and Date	0711003608/05/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	221 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	TMEIC INDUSTRIAL SYSTEMS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00000076AM23
RA File Number	07AX04000533 AM22
Licence No and Date	0711003614/05/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	222 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	TMEIC INDUSTRIAL SYSTEMS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00000079AM23
RA File Number	07AX04000532 AM22
Licence No and Date	0711003615/05/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	223 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	TMEIC INDUSTRIAL SYSTEMS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00000089AM23
RA File Number	07AX04000531 AM22
Licence No and Date	0711003639/06/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	224 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	TMEIC INDUSTRIAL SYSTEMS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00000090AM23
RA File Number	07AX04000530 AM22
Licence No and Date	0711003640/06/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	225 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	SPECIAL CABLES PVT LTD
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00000126AM23
RA File Number	05AX04000019 AM23
Licence No and Date	0511011663/07/04/2022
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	226 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00000105AM23
RA File Number	03AX04002057 AM22
Licence No and Date	0311013695/07/04/2022
Norms Committee Decision:	
The Committee considered the case as per agenda and decided to ask the applicant to furnish the following information/documents as per comments of the TE: 1. Detailed calculations for the requirement of each raw material, export product wise supported by the cross sectional diagram of the cable/ Buyers data sheet. 2. Total Net weights of each cable including the net weights of all inputs (imported as well indigenous, except packing materials). 3. Material balancing viz. net content of each imported and indigenous input, export product wise. 4. Wastage claimed on each import item, if any. 5. Total requirement of each raw material, export product wise, in a tabular form Norms Committee may take view. The case stands deferred.	

Case No.	227 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	SHRI SABHARI SMELTERS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00000130AM23
RA File Number	04AX04000327 AM22
Licence No and Date	0411003050/08/04/2022
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	228 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	HINDALCO INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00000140AM23
RA File Number	02AX04000007 AM23
Licence No and Date	0211002229/08/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	229 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	POWERCORE INDUSTRIES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00000203AM23
RA File Number	07AX04000567 AM22
Licence No and Date	0711003704/12/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	230 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred

Party Name	LASER POWER & INFRA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00000207AM23
RA File Number	02AX04000167 AM22
Licence No and Date	0211002253/12/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	231 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	HINDALCO INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00000208AM23
RA File Number	34AX04000038 AM23
Licence No and Date	3411002115/12/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	232 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	HINDALCO INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00000209AM23
RA File Number	34AX04000040 AM23
Licence No and Date	3411002116/12/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

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Case No.	233 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	GARG ASSOCIATES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00000218AM23
RA File Number	05AX04001415 AM22
Licence No and Date	0511011863/13/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	234 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	HINDALCO INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00000221AM23
RA File Number	34AX04000039 AM23
Licence No and Date	3411002122/13/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	235 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	ELECTRO COPPER & ALLOYS MFG . CO
Meeting Number	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022

and Date	
HQ File Number	HQRNORM APPLY 00000232AM23
RA File Number	02AX04000025 AM23
Licence No and Date	0211002255/13/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	236 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	MERCURY INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00000235AM23
RA File Number	06AX04000020 AM23
Licence No and Date	0611001286/13/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	237 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	ALUCRAFT MANUFACTURING & MARKETING LLP
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00000214AM23
RA File Number	10AX04000014 AM23
Licence No and Date	1011001031/13/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

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Case No.	238 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	ESWARI GLOBAL METAL INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00000330AM23
RA File Number	07AX04000546 AM22
Licence No and Date	0711003741/19/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	239 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	ARDEE INDUSTRIES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00000292AM23
RA File Number	05AX04001189 AM22
Licence No and Date	0511011924/19/04/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	240 / NC/2/MEET/Jul/202223/9
Case Status	Case Rejected
Party Name	JSW STEEL LIMITED
Meeting Number	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022

and Date	
HQ File Number	HQRNORM APPLY 00000310AM23
RA File Number	03AX04002019 AM22
Licence No and Date	0311013986/19/04/2022
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 10.06.2022 followed by reminders on 02.07.2022 & 17.07.2022 were issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Therefore, the Committee decided to reject the case with direction to applicant to pay custom duty & applicable interest for EODC. RA concerned may take suitable consequential action accordingly.	

Case No.	241 / NC/2/MEET/Jul/202223/9
Case Status	Case Rejected
Party Name	JSW STEEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00000311AM23
RA File Number	03AX04002020 AM22
Licence No and Date	0311013987/19/04/2022
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 10.06.2022 followed by reminders on 02.07.2022 & 17.07.2022 were issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Therefore, the Committee decided to reject the case with direction to applicant to pay custom duty & applicable interest for EODC. RA concerned may take suitable consequential action accordingly	

Case No.	242 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	JSW STEEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022

HQ File Number	HQRNORM APPLY 00000312AM23
RA File Number	03AX04002016 AM22
Licence No and Date	0311013988/19/04/2022
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 05.08.2022 was issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Hence, the Committee decided to wait for reply of the applicant. The case stands deferred.	

Case No.	243 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	BLUE HAT SOLUTIONS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00000334AM23
RA File Number	07AX04000036 AM23
Licence No and Date	0711003754/20/04/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	244 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	ELECTRO COPPER & ALLOYS MFG . CO
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00000344AM23
RA File Number	02AX04000030 AM23
Licence No and Date	0211002283/20/04/2022
Norms Committee Decision: Case deferred for comments of TE.	

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Case No.	245 / NC/2/MEET/Jul/202223/9
Case Status	Case Rejected
Party Name	JAIN RESOURCE RECYCLING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00000349AM23
RA File Number	04AX04000364 AM22
Licence No and Date	0411003150/20/04/2022
Norms Committee Decision: The Committee considered the case as per agenda and noted that a deficiency letter dated 10.06.2022 followed by reminders on 02.07.2022 & 17.07.2022 were issued to the applicant for providing certain information. However, the applicant has still not furnished the requisite reply/information. Therefore, the Committee decided to reject the case with direction to applicant to pay custom duty & applicable interest for EODC. RA concerned may take suitable consequential action accordingly.	

Case No.	246 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	COSMOS ENGITECH PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00000373AM23
RA File Number	34AX04000066 AM23
Licence No and Date	3411002155/22/04/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	247 / NC/2/MEET/Jul/202223/9
Case Status	Case Approved
Party Name	VIVA COMPOSITE PANEL PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00000378AM23
RA File Number	03AX04000314 AM23
Licence No and Date	0311014091/22/04/2022

Norms Committee Decision:

The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of Consultant (TEC-1) received via email dated 10.08.2022 as under:

ITCHS Code	Export Item	Export Quantity	Sl. No.	ITCHS Code	Import Item	Recommended Quantity
76061190	Aluminium Composite Sheet	500000 Kgs	1	76071190	Uncoated Aluminium Coil (thickness less than 200 micron)	1.02Kgs/Kg content in the export product
			2	76071994	Colour Coated Aluminium Coil (thickness less than 200 micron)	1.02Kgs/Kg content in the export product
			3	32089090	Paint (Solid Content 40%)	Allowed within 5% of FOB value
			4	39014010	LDPE Granules	1.05Kgs/Kg content in the export product
			5	39199090	Adhesive Film	1.05Kgs/Kg content in the export product
			6	39199090	Protective Film	1.05Kgs/Kg content in the export product

						product
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Note:

1. Import items at Sl. No. 1 & 2 should be of relevant thickness & grade.
2. Import items at Sl. No. 3 should be of relevant specification.
3. Import items at Sl. No. 5 & 6 should be of relevant specification & thickness.

RA concerned may take suitable consequential action accordingly.

Case No.	248 / NC/2/MEET/Jul/202223/9
Case Status	Case Approved
Party Name	VIVA COMPOSITE PANEL PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00000380AM23
RA File Number	03AX04000315 AM23
Licence No and Date	0311014093/22/04/2022

Norms Committee Decision:

The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of Consultant (TEC-1) received via email dated 10.08.2022 as under:

ITCHS Code	Export Item	Export Quantity	Sl. No.	ITCHS Code	Import Item	Recommended Quantity
76061190	Aluminium Composite Sheet	1100000 Kgs	1	76061200	Uncoated Aluminium Coil (thickness more than 200 micron)	1.02Kgs/Kg content in the export product
			2	76069290	Colour Coated Aluminium Coil (thickness more than 200 micron)	1.02Kgs/Kg content in the export product
			3	32089090	Paint	Allowed within 5% of FOB value

			4	39014010	LDPE Granules	1.05Kgs/Kg content in the export product
			5	39199090	Adhesive Film	1.05Kgs/Kg content in the export product
			6	39199090	Protective Film	1.05Kgs/Kg content in the export product

Note:

1. Import items at Sl. No. 1 & 2 should be of the relevant thickness & thickness.
2. Import items at Sl. No. 3 should be of relevant specification.
3. Import items at Sl. No. 5 & 6 should be of relevant specification & thickness.

RA concerned may take suitable consequential action accordingly.

Case No.	249 / NC/2/MEET/Jul/202223/9
Case Status	Case Approved
Party Name	POLYCAB INDIA LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00000504AM23
RA File Number	03AX04000351 AM23
Licence No and Date	0311014282/29/04/2022

Norms Committee Decision:

The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of DPIIT vide U.O. No. P-47011/1/2022-TSW dated 26.07.2022 received via email dated 26.07.2022.

Note: The written recommendation as given by DPIIT will be communicated to the applicant as well as concerned RA through email.

RA concerned may take suitable consequential action accordingly.

Case No.	250 / NC/2/MEET/Jul/202223/9
Case Status	Case Approved
Party Name	POLYCAB INDIA LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00000561AM23
RA File Number	03AX04000204 AM23
Licence No and Date	0311014400/04/05/2022
Norms Committee Decision: The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of DPIIT vide U.O. No. P-47011/1/2022-TSW dated 26.07.2022 received via email dated 26.07.2022. Note: The written recommendation as given by DPIIT will be communicated to the applicant as well as concerned RA through email. RA concerned may take suitable consequential action accordingly.	

Case No.	251 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	JAIN RESOURCE RECYCLING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00000814AM23
RA File Number	04AX04000066 AM23
Licence No and Date	0411003297/17/05/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	252 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	ENERCON WINDENERGY PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00000841AM23
RA File Number	07AX04000064 AM23
Licence No and Date	0711003998/18/05/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	253 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	ENERCON WINDENERGY PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00000842AM23
RA File Number	07AX04000066 AM23
Licence No and Date	0711003999/18/05/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	254 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	ENERCON WINDENERGY PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00000843AM23
RA File Number	07AX04000065 AM23
Licence No and Date	0711004001/18/05/2022
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	255 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	ENERCON WINDENERGY PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00000819AM23
RA File Number	07AX04000061 AM23
Licence No and Date	0711003992/18/05/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	256 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	ENERCON WINDENERGY PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00000844AM23
RA File Number	07AX04000067 AM23
Licence No and Date	0711004002/18/05/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	257 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred

Party Name	ENERCON WINDENERGY PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00000836AM23
RA File Number	07AX04000060 AM23
Licence No and Date	0711003995/18/05/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	258 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	RAJ METAL INDUSTRIES
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00000854AM23
RA File Number	02AX04000099 AM23
Licence No and Date	0211002417/18/05/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	259 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	ENERCON WINDENERGY PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00000837AM23
RA File Number	07AX04000070 AM23
Licence No and Date	0711003994/18/05/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

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Case No.	260 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	SIECHEM TECHNOLOGIES PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00000855AM23
RA File Number	04AX04000126 AM23
Licence No and Date	0411003305/18/05/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	261 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	ENERCON WINDENERGY PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00000839AM23
RA File Number	07AX04000063 AM23
Licence No and Date	0711003996/18/05/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	262 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	ENERCON WINDENERGY PRIVATE LIMITED
Meeting Number	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022

and Date	
HQ File Number	HQRNORM APPLY 00000840AM23
RA File Number	07AX04000058 AM23
Licence No and Date	0711003997/18/05/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	263 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	JAY BHAWANI METAL INDUSTRIES
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00000872AM23
RA File Number	03AX04000485 AM23
Licence No and Date	0311014837/19/05/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	264 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	JAIN RECYCLING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00000890AM23
RA File Number	04AX04000352 AM22
Licence No and Date	0411003325/20/05/2022
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	265 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	TOSHIBA TRANSMISSION & DISTRIBUTION SYSTEMS (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00000892AM23
RA File Number	09AX04000106 AM23
Licence No and Date	0911003031/20/05/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	266 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	KALZIP INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00000895AM23
RA File Number	05AX04000428 AM23
Licence No and Date	0511012683/20/05/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	267 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred

Party Name	JAIN RECYCLING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00000911AM23
RA File Number	04AX04000120 AM23
Licence No and Date	0411003331/20/05/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	268 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	JAIN RECYCLING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00000913AM23
RA File Number	04AX04000121 AM23
Licence No and Date	0411003334/20/05/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	269 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	JAIN RESOURCE RECYCLING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00000916AM23
RA File Number	04AX04000125 AM23
Licence No and Date	0411003338/20/05/2022

Norms Committee Decision:

Case deferred for comments of TE.

Case No.	270 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	JAIN RESOURCE RECYCLING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00000917AM23
RA File Number	04AX04000122 AM23
Licence No and Date	0411003339/20/05/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	271 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	NORDEX INDIA MANUFACTURING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00000889AM23
RA File Number	07AX04000179 AM23
Licence No and Date	0711004038/20/05/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	272 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	RENEWSYS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00000963AM23
RA File Number	07AX04000196 AM23
Licence No and Date	0711004081/24/05/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	273 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	RENEWSYS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00000964AM23
RA File Number	07AX04000241 AM23
Licence No and Date	0711004082/24/05/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	274 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	TPI COMPOSITES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00000966AM23
RA File Number	04AX04000165 AM23
Licence No and	0411003361/24/05/2022

Date	
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	275 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	TPI COMPOSITES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00000967AM23
RA File Number	04AX04000164 AM23
Licence No and Date	0411003362/24/05/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	276 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	KALPATARU POWER TRANSMISSION LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00000974AM23
RA File Number	08AX04000076 AM23
Licence No and Date	0811004998/24/05/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	277 / NC/2/MEET/Jul/202223/9
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Case Status	Case Approved
Party Name	POLYCAB INDIA LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00000957AM23
RA File Number	03AX04000812 AM23
Licence No and Date	0311014983/24/05/2022
Norms Committee Decision: The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of DPIIT vide U.O. No. P-47011/1/2022-TSW dated 26.07.2022 received via email dated 26.07.2022. Note: The written recommendation as given by DPIIT will be communicated to the applicant as well as concerned RA through email. RA concerned may take suitable consequential action accordingly.	

Case No.	278 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	TPI COMPOSITES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00001007AM23
RA File Number	04AX04000181 AM23
Licence No and Date	0411003379/26/05/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	279 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	EMMVEE PHOTOVOLTAIC POWER PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00001011AM23

RA File Number	07AX04000178 AM23
Licence No and Date	0711004106/26/05/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	280 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	TPI COMPOSITES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00001021AM23
RA File Number	04AX04000189 AM23
Licence No and Date	0411003384/27/05/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	281 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	TPI COMPOSITES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00001022AM23
RA File Number	04AX04000182 AM23
Licence No and Date	0411003385/27/05/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	282 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	TPI COMPOSITES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00001036AM23
RA File Number	04AX04000188 AM23
Licence No and Date	0411003389/27/05/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	283 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	DIACH CHEMICALS & PIGMENTS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00001040AM23
RA File Number	02AX04000112 AM23
Licence No and Date	0211002454/27/05/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	284 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	DIAMOND ENGINEERING (CHENNAI) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00001041AM23
RA File Number	04AX04000148 AM23
Licence No and	0411003392/27/05/2022

Date	
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	285 / NC/2/MEET/Jul/202223/9
Case Status	Case Approved
Party Name	POLYCAB INDIA LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00001049AM23
RA File Number	03AX04000871 AM23
Licence No and Date	0311015074/28/05/2022
Norms Committee Decision:	
The Committee considered the case as per the agenda and decided to fix the ad-hoc norms as per comments of DPIIT vide U.O. No. P-47011/1/2022-TSW dated 26.07.2022 received via email dated 26.07.2022.	
Note: The written recommendation as given by DPIIT will be communicated to the applicant as well as concerned RA through email.	
RA concerned may take suitable consequential action accordingly.	

Case No.	286 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	WAAREE ENERGIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00001093AM23
RA File Number	52AX04000128 AM23
Licence No and Date	5211002562/31/05/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	287 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	WAAREE ENERGIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00001094AM23
RA File Number	52AX04000130 AM23
Licence No and Date	5211002563/31/05/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	288 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	AMTRAN MAGNETICS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00001096AM23
RA File Number	34AX04000191 AM23
Licence No and Date	3411002323/31/05/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	289 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	RENEWSYS INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00001089AM23

RA File Number	07AX04000274 AM23
Licence No and Date	0711004139/31/05/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	290 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	NARAYAN POWER TECH PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00001126AM23
RA File Number	34AX04000192 AM23
Licence No and Date	3411002324/01/06/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	291 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	NARAYAN POWER TECH PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00001127AM23
RA File Number	34AX04000173 AM23
Licence No and Date	3411002306/01/06/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	292 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	MASSILLY INDIA PACKAGING PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00001140AM23
RA File Number	07AX04000223 AM23
Licence No and Date	0711004154/01/06/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	293 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	U K B ELECTRONICS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00001160AM23
RA File Number	05AX04000577 AM23
Licence No and Date	0511012966/02/06/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	294 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00001145AM23
RA File Number	03AX04000761 AM23
Licence No and	0311015190/02/06/2022

Date	
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	295 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	CHAMBAL ALUMS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00001153AM23
RA File Number	13AX04000059 AM23
Licence No and Date	1311001249/02/06/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	296 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	R R KABEL LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00001177AM23
RA File Number	03AX04000935 AM23
Licence No and Date	0311015232/03/06/2022
Norms Committee Decision: Case deferred for comments of TE.	

Case No.	297 / NC/2/MEET/Jul/202223/9
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Case Status	Case Deferred
Party Name	APAR INDUSTRIES LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00002107AM23
RA File Number	03AX04002203 AM23
Licence No and Date	0311016410/18/07/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	298 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	PMEA SOLAR SYSTEMS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00002129AM23
RA File Number	03AX04002322 AM23
Licence No and Date	0311016437/19/07/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	299 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	SHARPWIRE INDUSTRIES (INDIA) PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00002151AM23
RA File Number	04AX04000364 AM23
Licence No and Date	0411003670/19/07/2022
Norms Committee Decision:	

Case deferred for comments of TE.

Case No.	300 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	POWERCORE INDUSTRIES INDIA PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00002154AM23
RA File Number	07AX04000574 AM23
Licence No and Date	0711004712/19/07/2022
Norms Committee Decision:	
Case deferred for comments of T	

Case No.	301 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	RAJ METAL INDUSTRIES
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00002163AM23
RA File Number	02AX04000196 AM23
Licence No and Date	0211002726/20/07/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	302 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred

Party Name	SHRI SABHARI SMELTERS PRIVATE LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00002175AM23
RA File Number	04AX04000344 AM23
Licence No and Date	0411003689/21/07/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	303 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	SANSEGA INDUSTRIES LLP
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00002192AM23
RA File Number	04AX04000367 AM23
Licence No and Date	0411003695/21/07/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	304 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	CROWN HARDWARE
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00002196AM23
RA File Number	06AX04000146 AM23
Licence No and Date	0611001485/21/07/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

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Case No.	305 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	POLYCAB INDIA LIMITED
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00002169AM23
RA File Number	03AX04002362 AM23
Licence No and Date	0311016483/21/07/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	306 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	ZERO1 TEKTRONICS LLP
Meeting Number and Date	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022
HQ File Number	HQRNORM APPLY 00002200AM23
RA File Number	52AX04001584 AM23
Licence No and Date	5211002874/22/07/2022
Norms Committee Decision:	
Case deferred for comments of TE.	

Case No.	307 / NC/2/MEET/Jul/202223/9
Case Status	Case Deferred
Party Name	BHAGYANAGAR COPPER PRIVATE LIMITED
Meeting Number	NC/ 2/ MEET/ Jul/ 202223/ 9 and 10/08/2022

and Date	
HQ File Number	HQRNORM APPLY 00002215AM23
RA File Number	09AX04000254 AM23
Licence No and Date	0911003383/22/07/2022
Norms Committee Decision:	
Case deferred for comments of TE.	